

JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	WA 477/2008	THE STATE OF MANIPUR VS KHUMANTHEM JUGESHWAR SINGH & ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE B.D. AGARWAL
2	1 st	WA 5/2009	SMT. GUNJIA DEVI VS SHRI KHUMANTHEM JUGESHWAR SINGH & ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE B.D. AGARWAL
3	1 st	WP(C) 4298/2010	GAGAN DUTTA VS THE STATE OF ASSAM AND ORS	Orders passed by the authorities under the Co- Operative Societies Act	THE HON'BLE MR. JUSTICE B.P. KATAKEY
4	1 st	WA 155/2011	PHEIROJAM RAJENDRA SINGH VS SHRI KHUMANTHEM JUGESHWAR SINGH & ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE B.D. AGARWAL
5	1 st	WA 157/2011	R.K. DORENCHAND SINGH & ANR VS KHUMANTHEM JUGESHWAR SINGH & ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE B.D. AGARWAL
6	1 st	WA 238/2011	STATE OF ASSAM VS DILIP KUMAR SARMA AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE SRI JUSTICE AMITAVA ROY THE HON'BLE SRI JUSTICE B D AGARWAL
7	1 st	WP(C) 3528/2011	DILIP KUMAR SARMA & ORS. VS THE STATE OF ASSAM AND ORS	Transfer.	THE HON'BLE SRI JUSTICE AMITAVA ROY THE HON'BLE SRI JUSTICE B D AGARWAL
8	2 nd	WP(C) 3195/2011	GANESH KARMAKAR VS THE STATE OF ASSAM AND ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.P. KATAKEY
9	5 th	CRL.A(J) 61/2005	ABDUL HAKIM QUADRI VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MADAN B. LOKUR HON'BLE MR. JUSTICE BD AGARWAL
10	5 th	WP(C) 300(AT)/2007	SRI ABHISHEK CHANDRA @ SACHIN BESARYA VS THE STATE OF TRIPURA & ORS.		HON'BLE MR JUSTICE IA ANSARI
11	6 th	Crl.A. 11(SH)/2009	UNION OF INDIA VS SHRI SHANKAR DEBNATH		HON'BLE CHIEF JUSTICE MR MADAN B LOKUR THE HON'BLE MR JUSTICE T VAIPHEI

12	7 th	WP(C) 3220/2010	DULAL DEKA VS THE ASSAM PUBLIC SERVICE COMMISSION & ORS.	Selection and appointment.	THE HON'BLE MR JUSTICE B. K. SHARMA
13	7 th	WP(C) 40(AZ)/2011	M/S INDIAN INSTRUMENTS MANUFACTURING COMPANY, KOLKATA VS THE STATE OF MIZORAM & ORS.		HONBLE MR JUSTICE B D AGARWAL
14	9 th	WP(C) 86(AZ)/2010	SMT VANRAMNGHAKI & ORS. VS STATE OF MIZORAM & ORS.		HONBLE MR JUSTICE B D AGARWAL
15	13 th	WP(C) 5492/2010	PRATUL KUMAR GANGULY VS THE STATE OF ASSAM AND ORS	Promotion.	HON'BLE MR. JUSTICE B D AGARWAL
16	13 th	WP(C) 5493/2010	SAIDUR RAHMAN VS THE STATE OF ASSAM AND ORS	Promotion.	HON'BLE MR. JUSTICE B D AGARWAL
17	13 th	WP(C) 5494/2010	KANOI LAL BARMAN VS THE STATE OF ASSAM AND ORS	Promotion.	HON'BLE MR. JUSTICE B D AGARWAL
18	13 th	WP(C) 5495/2010	ABUL HUSSAIN SK. VS THE STATE OF ASSAM AND ORS	Promotion.	HON'BLE MR. JUSTICE B D AGARWAL
19	13 th	WP(C) 5496/2010	BIJOY KR BASUMATARY VS THE STATE OF ASSAM AND ORS	Promotion.	HON'BLE MR. JUSTICE B D AGARWAL
20	13 th	WA 201/2011	DHARMA OJA ALIAS DHARMA KANTA OJA VS NANDA RAM OJA	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE A. K. GOEL THE HON'BLE MR. JUSTICE AMITAVA ROY
21	14 th	CRP 173/2009	NIRANJAN KHODAL AND ORS. VS SUKRA KHODAL	Civil Revision under Article 227 of the Constitution.	HON'BLE MR. JUSTICE B D AGARWAL
22	15 th	WA 323/2007	RAHILA KHATUN & ORS. VS SRI JIBAN KRISHNA PAUL & ORS.	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE A. K. GOEL THE HON'BLE MR. JUSTICE AMITAVA ROY
23	20 th	WP(C) 3916/2007	BUDHINDRA NATH BARUAH & ORS. VS THE A.S.E.B. & ORS.	Retirement benefits.	THE HON'BLE MR. JUSTICE B. K. SHARMA
24	21 st	WA 35(AT)/2011	MS. MONALI DEBBARMA & ORS. VS THE STATE OF TRIPURA & ORS.		THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE C. R. SARMA
25	21 st	WP(C) 354(AT)/2011	SHRI SIMMONS DEBBARMA & ORS. VS THE STATE OF TRIPURA & ORS.		THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE C. R. SARMA
26	22 nd	WA 50(SH)/2010	NO.3589164Y.RFN/ORL SAVENDRA SINGH CHAUHAN VS THE UNION OF INDIA & ORS.		THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA THE HON'BLE MR. JUSTICE BD AGARWAL
27	22 nd	WP(C) 181/2011	SRI KRISHNA KUMAR GARASIYA. VS THE UNION OF INDIA & ORS	Seniority	THE HON'BLE MR. JUSTICE B. K. SHARMA
28	23 rd	WP(C) 3436/2008	SMTI BHARATI BORO VS STATE BANK OF INDIA AND ORS.	Major punishment.	HON'BLE MR. JUSTICE B.K. SHARMA
29	23 rd	WA 227/2009	DR. AJIT KUMAR BARUAH & ORS VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE C.R. SARMA

30	23 rd	W.P.(CrI.) 24/2011	SENCAMO EZUNG @ MARK VS THE UNION OF INDIA & ORS	Detention under the Prevention Detention Law.	THE HON'BLE MR. JUSTICE A. K. GOEL THE HON'BLE MR. JUSTICE AMITAVA ROY
31	26 th	WP(C) 124(SH)/2011	SHRI RATAN CHOUDHURY & ORS. VS STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE K MERUNO
32	28 th	WP(C) 4513/2011	NATIONAL MININING COMPANY LTD. & ORS. VS THE UNION OF INDIA & ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.D. AGARWAL
33	28 th	WP(C) 4514/2011	SAUMYA MINING LIMITED & ORS. VS THE UNION OF INDIA & ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE B.D. AGARWAL
34	30 th	CrI.A. 7(SH)/2010	SHRI DWIK LYGDOH & ORS. VS STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE AMITAVA ROY THE HON'BLE MR JUSTICE K MERUNO
35	30 th	WP(C) 3205/2011	DEEPAK KUMAR GHOSH VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B. K. SHARMA